

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3980  
ANSWERED ON:26.08.2011  
REIMBURSEMENT OF PLASTIC SURGERY EXPENSES  
Bhagora Shri Tarachand

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Central Government Health Scheme (CGHS) beneficiaries are not reimbursed the plastic surgery expenses for accident or criminal violence cases;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to reimburse the medical expenses to the CGHS cardholders for plastic surgery necessitated due to said causes; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): Expenditure incurred on the treatment undertaken in emergency is reimbursable as per CGHS approved rates. Plastic surgery undertaken for therapeutic and functional purposes is reimbursable. However, plastic surgery undertaken purely for cosmetic purposes is not reimbursable.